

Nature of Case- Cr. M.P
Filing no.-8245/2020

Suhail @ Riyaz Ansari @ Babloo Vrs The State of Jharkhand
Advocate Name- Ashish Kumar Verma

DEFECTS:-

- 9.i) Name of petitioner does not tally with name in execution in vak.
- 9.ii) Present Hon'ble C.J may be addressed and correctly.
- 9.iii) Para 1 of affidavit may be suitably corrected since there is only one petitioner in this case.
- 9.iv) Name of Hon'ble may be addressed 1,2 and prayer.